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**BIO-DATA FOR THE POST OF JUDICIAL MEMBER IN ARMED FORCES
TRIBUNAL**

1. Name
2. Father's Name
3. Date of Birth
4. Educational Qualification:

Sl.No.	Name of the University/Institution	Degree	Year of Passing	Percentage of marks obtained	Subjects

5. Details of legal practice:
6. Date of joining Judicial Service:
7. Details of posting:

Sl.No.	From (Date)	To (Date)	Name of the Court

8. Details of International Assignment, Membership, Publications etc:
9. Date of appointment as High Court Judge:
10. Whether serving or retired:
11. Date of Superannuation:
12. Present posting/occupation if retired:
13. Official Address with telephone number:
14. Residential Address with telephone number:
15. Details of Judicial Experience (In not more than 100 words):

16. Special knowledge in dealing with Service matters and related laws:

The information furnished above is true and correct to the best of my knowledge and belief

Note: Please note that non-furnishing of relevant information in column 15 and 16 may result in non-consideration of application.

Signature

Name-----

Place:

Date: